

(Rs. in Crores)

Circle	1995-96	1996-97	1997-98	1998-99
U.P. (E)	259.48	445.31	577.46	411.41
U.P. (W)	280.33	335.85	399.59	415.02

(b) U.P. State comprises of two telecom circles U.P. (E) and U.P. (W). Both the telecom circles have completed their target during the last three years by and large. The details are furnished below:

*U.P. (W) : Direct Exchange Lines (Nos.)*

Year	Target	Achievement
1995-96	75000	83070
1996-97	75000	105027
1997-98	99000	132875

*U.P. (E) : Direct Exchange Lines (Nos.)*

Year	Target	Achievement
1995-96	70000	68266
1996-97	80000	111885
1997-98	95000	181043

(c) The details of amount spent in the Circles during the last three years and the current financial year is given below;

Circle	1995-96	1996-97	1997-98	1998-99
U.P. (E)	258.03	359.29	593.94	208.54 *
U.P. (W)	281.65	314.35	424.15	80.31 *

\* Expenditure incurred upto Oct., 1998.

(d) Details are being collected and will be laid on the table of the House shortly.

*[English]*

#### **Silchar T.V. and Radio Station**

3997. SHRI A.F. GOLAM OSMANI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the quality of Broadcasting done by the Silchar T.V. Station and Radio Station in Assam is poor;

(b) if so, the reasons therefor ;

(c) whether the viewers/listners of Karimganj and Hailakandi districts are covered by the said stations; and

(d) if not, the steps Government propose to take to improve the quality of broadcasting?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Does not arise.

*[Translation]*

#### **Dakra Nala Pump Project**

3998. SHRI BIJOY KUMAR 'BIJOY' : Will the PRIME MINISTER be pleased to state:

(a) whether the Dakra Nala Pump Project in Munger district of Bihar has achieved its objective for which it has been constructed;

(b) if so, the details thereof;

(c) the total funds incurred on the project so far;

(d) whether some parts of the project are yet to be completed; and

(e) if so, the time by which these parts are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (e) Dakra Nala Pump Project in Munger District of Bihar was originally sanctioned in 1978. The scheme envisages creation of potential 21.367 th. ha. on completion. No potential has been created so far. Total expenditure incurred till March, 1998 is Rs. 54.92 crores. The main course of the river Ganga has shifted approx. 4 Km away from the present pumping site. The State Government is conducting a technical study in this regard. As per the State Government, project is to be completed in the Xth Plan period.

*[English]*

#### **Water Management Programmes**

3999. SHRI ABHAYSINH S. BHONSLE :

SHRI A. VENKATESH NAIK :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any scheme to involve farmers participation in the Water Management Programme for the better utilisation of irrigation facilities;

(b) if so, the details thereof;

(c) the details of states where such scheme is being implemented;

(d) whether the Union Government have also directed the State Governments to increase the representation of farmers in the Command Area Development Programme; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Under Centrally Sponsored Command Area Development Programme, there is a provision for encouraging farmers for their involvement in better water management in the Projects covered under the programme. In order to encourage farmers' participation, central assistance as onetime functional grant to registered and functional Water Users' Associations is provided @ Rs. 500 per hectare that is Rs. 225 per hectare by Centre, Rs. 225 per hectare by State and Rs. 50 by the Farmers' Association.

(c) The States and Union Territories where the Command Area Development Programme is being implemented are:

Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Nagaland, Meghalaya, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal (States) and Daman & Diu and Dadra & Nagar Haveli (Union Territories).

(d) and (e) The States have been requested to involve farmers in the irrigation water management in the commands of irrigation projects covered under the centrally sponsored Command Area Development Programme through constitution of Farmers' Associations. The response of the States has been encouraging in this regard and Statewise details are given in the enclosed statement.

#### Statement

##### Details of Response Statewise

S. No.	State	Action taken/proposed to be taken and number of Farmers' Associations / Water Users' Associations (WUAs) formed as per information received from State Government
1	2	3
1.	ANDHRA PRADESH :	To provide legal status to Water Users' Associations, the Government have enacted the "Andhra Pradesh Farmers' Management of Irrigation System Act No. 11-1997" which provides for creation of Water Users' Associations. Government have notified the formation of 1170 Water Users' Associations in the projects under Command Area Development Programme and election to these Associations (WUAs) have been held.

1	2	3
2.	ASSAM :	The State Government have constituted a High Level Working Group under the Chairmanship of Chief Secretary to formulate policy issues for Participatory Irrigation Management.  Two Farmers' Associations have been formed.
3.	BIHAR :	Paliganj distributary in Sono Command with a command area of 12,200 hac. and involving 75 villages has been handed over to the Water Users' Association for operation and management.
4.	GOA :	Government of Goa have enacted "The Goa Command Area Development Act, 1997" to implement farmers' participation under Command Area Development Programme. So far 39 Water Distribution Cooperative Societies have been formed.
5.	GUJARAT :	A High Level Working Group under the chairmanship of Chief Secretary has been set up in March, 1994 to formulate the policy issues relating to Participatory Irrigation Management.  Seventy One Farmers' Associations have been formed. Further thirteen pilot projects for facilitating formation of farmers' associations have been taken up.
6.	HARYANA :	Under Command Area Development Programme, Water Users' Associations at the outlet level have been formed.  So far, 554 Water Users' Associations have been formed.
7.	KARNATAKA :	The Government of Karnataka have constituted a High Level Working Group under the Chairmanship of Additional Chief Secretary to formulate policies for successful implementation of farmers' participation.  So far, 224 Farmers' Associations have been formed.
8.	KERALA :	The Government of Kerala have constituted a High Level Working Group for the implementation of Participatory Irrigation Management in Kerala. The "Kerala Command Area Development Act, 1986" provides for formation of Farmers' Associations under the CAD Programme.  So far, 3712 Farmers' Associations at the outlet level have been formed.

1	2	3
9.	MADHYA PRADESH :	
	A High Level Working Group on PIM has been set up under the Chairmanship of Additional Chief Secretary for the implementation of Participatory Irrigation Management (PIM).	
	Sixty five Farmers' Associations at Minor Canal Level have been formed.	
10.	MAHARASHTRA:	
	So far, 201 Farmers' Associations at Minor Canal Level have been formed and 440 Associations are in the pipe line and at various stages of formation.	
11.	MANIPUR :	
	So far, 62 Farmers' Associations have been formed.	
12.	ORISSA :	
	A High Level Working Group under the Chairmanship of Chief Secretary has been constituted to formulate policy issues for implementation of Participatory Irrigation Management.	
	So far, 777 Farmers' Associations at Village Level and 15 Farmers' Associations at Minor Canal Level have been formed.	
13.	RAJASTHAN :	
	The State Government have constituted a High Level Working Group under the Chairmanship of Additional Chief Secretary for policy formulation for participation of farmers.	
	So far, 3843 Farmers' Associations at the outlet level and 35 Farmers' Associations at Minor Canal Level have been formed.	
14.	TAMIL NADU :	
	Three hundred and twenty eight Farmers' Councils at distributary level have been formed.	
15.	UTTAR PRADESH :	
	The State Government have constituted a High Level Working Group under the Chairmanship of Chief Secretary to formulate policy issues and guidelines for the implementation of Participatory Irrigation Management in the State. One Water Users' Association has been formed.	

1	2	3
16-25.	ARUNACHAL PRADESH :	
	Himachal Pradesh :	No action taken.
	Jammu and Kashmir :	
	Maghalaya :	
	Nagaland :	
	Punjab :	
	Tripura and :	
	West Bengal :	
	Daman & Diu and	
	Dadra & Nagar Haveli	

[Translation]

#### Utilisation of Transponders

4000. PROF. RITA VERMA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether despite the availability of Transponders and their demand, they are not being fully utilised due to indifferent attitude of 'DOT';

(b) whether due to under utilisation of transponders 'DOT' has suffered a loss of several crores of rupees;

(c) if so, the details thereof;

(d) the number of days for which transponders were not put to use and the reasons therefor; and

(e) the number of transponders perished without being put to any use and the cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) and (b) No, Sir. There is no laxity on the part of DOT in utilising various transponders after the same are allocated to DOT by DOS (Department of Space) on INSAT system.

Transponders on INSAT system are fully utilised soon after receipt of compatible ground communication equipments and antennae etc. However some transponders are kept for contingencies.

(c) Not applicable in view of (a) and (b) above.

(d) Utilisation of 8 transponders (2 Ku-band in INSAT-2C and 6 normal C-band on INSAT-2DT) is currently under progress after keeping some as spare for unforeseen and emergent requirements. One MSS (Mobile Satellite Service) transponder could not be utilised due to gain variation problems in the transponder.

(e) No transponder except those kept as spare has